

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
CIRCLE RATES FOR PROPERTY

1058

MS. SUSHILA TIRIYA

Will the Minister of URBAN DEVELOPMENT be pleased to state :-

- (a) whether it is fact that Government has increased the circle rates in Delhi and NCR;
- (b) if so, the reasons thereof; and
- (c) whether it has become difficult for the public to register their property?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) The subject of rates of stamp duty in respect of property transactions falls within the State List in the Seventh Schedule of the Constitution. In respect of National Capital Territory of Delhi (NCTD), Government of NCTD has reported that the revision of Circle Rates has not been notified in 2010.

(b) & (c): Not applicable in view of (a) above.